

(c) the reasons for the delay in undertaking works?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) Rs. 48.44 lakhs.

(b) and (c). The required information is being collected from the Government of Tripura and will be laid on the Table of the Sabha as soon as available.

#### Scholarships for Girl Medicos

**408. Shri Dharmalingam:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that Government have formulated a scheme to award a monthly scholarship to all girl medicos;

(b) if so, the main features of this scheme; and

(c) when it is likely to be introduced?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) and (b). A scheme to award 500 scholarships each of Rs 100 per month every year to women medical students undergoing M.B.B.S. Course has been prepared. The students will be required to execute a bond to serve in the Family Planning & Maternity and Child Health Programme under the Central/State Governments for a period equal to the period for which the scholarship is received by them.

(c) The scheme has already been introduced.

#### Pension Rules

**409. Shri Kajrolkar:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a large number of Central Government servants entered Government service during the last War at an age below 18 years;

(b) whether it is also a fact that under the existing pension rules, service rendered until the attainment

of the age of 18 years is not counted for the purpose of grant of pension; and

(c) whether Government propose to consider a change in the pension rules to admit of such Government service also as qualifying service for the purpose of grant of pension?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) The information is not readily available.

(b) Yes, Sir.

(c) No, Sir.

#### Kanjirapuzha Irrigation Scheme

**410. Shri P. Kunhan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any allocation has been made by the Kerala Government to complete the work of Kanjirapuzha Irrigation Scheme in Palghat district during the first year of the Fourth Plan;

(c) if so, amount sanctioned; and

(c) if not, the reasons therefor?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) The Government of Kerala have proposed an outlay of Rs. 2 lakhs for Kanjirapuzha Irrigation Project for the year 1966-67.

(b) and (c). The amounts sanctioned will be known after the budget for 1966-67 has been approved by Parliament.

#### CORRECTION OF ANSWER TO U.S.Q. No. 837 re. WATER AND DRAINAGE SCHEME FOR COCHIN

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** For the the reply given on the 18th November, 1965 to Unstarred Question No. 867 substitute the following reply:

(a) Rs. 39.8 crores.

(b) Yes.

(c) This has not yet been decided.